

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NOS. 1378, 1379 OF 2018 IN  
DFR NO. 3677 OF 2018**

**Dated: 31<sup>st</sup> October, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Matrix Green Energy Pvt. Ltd. ....Appellant(s)  
Versus  
Karnataka Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Petitioner(s) : Mr. S.Venkatesh,  
Mr. Samarth Kashyap  
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. Balaji Srinivasan  
Ms. Pallavi Sengupta for R-2

**ORDER**

**IA NO. 1378 of 2018 – (Appl. for leave to file)**

We have heard learned counsel, Mr. S. Venkatesh appearing for the Appellant. The learned counsel appearing for the Appellant submitted that, in the light of the statement made in the application, the same may kindly be accepted and IA may kindly be allowed and leave to file the appeal may kindly be granted.

The submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

In the light of the statement made by the learned counsel appearing for the Appellant in the application and the reasons stated therein, the same is accepted. Accordingly, the IA is allowed.

**IA NO. 1379 of 2018 – (Appl. for Condonation of Delay)**

Learned Counsel, Mr. Balaji Srinivasan accepts notice on behalf of Respondent No.2.

The learned counsel appearing for the Respondent No. 2 prays for one week's time to file the reply to the instant IA.

Submission made by the learned counsel appearing for the Respondent No. 2, as stated above, is placed on record.

The learned counsel appearing for the Respondent No.2 is permitted to file reply in the instant IA on or before 12.11.2018 after serving copy to the learned counsel for the Appellant.

List the matter on **12.11.2018** as requested by the learned counsel appearing for Respondent No.2.

**(S.D. Dubey)**  
**Technical Member**  
Bn/Pr

**(Justice N. K. Patil)**  
**Judicial Member**